

**Central Administrative Tribunal  
Principal Bench**

**OA No.1076/2020  
MA No.1324/2020  
MA No.1325/2020**

New Delhi, this the 17<sup>th</sup> day of August, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Akhil Dilli Prathmik Shishank Sangh (Regd.)  
A Representative body of the Primary School  
Teachers in Delhi  
Through, its General Secretary R. C. Dabas  
At Jagdish Mishra Shikshak Bhawan  
41, Institutional Area, D-Block  
Janakpuri, New Delhi – 58.
2. Abishek Gaur  
S/o. Ram Niwas  
Aged about 26 years,  
R/o. VPO Gubhana  
Tehsil – Bahadurgarh  
Distt.-Jhajjar  
Haryana – 124 507  
Presently posted as  
Primary Teacher  
EDMC School, Old Seemapuri  
New Delhi- 95, Group – ‘B’
3. Sunny  
S/o. Surender Singh  
Aged about 26 years  
R/o. VPO Jahangirpur, Teh. Badli,  
Distt.-Jhajjar, Haryana-12404  
Presently posted as  
Primary Teacher,

EDMC Primary School,  
Rajeev Nagar-II, N. D. -39, Group 'B'

4. Sapna Gupta  
D/o. Bhagwan Gupta  
Aged about 32 years  
R/o. H. No. 1306, Sector-4,  
Gurgaon, Haryana-121102  
Presently posted as  
EDMC Primary School,  
Trilok Puri – 32 (1),  
New Delhi – 91, Group 'B'
5. Yashbir  
S/o. Om Prakash  
Aged about 29 years,  
R/o.-VPO, Rajpura, Teh. & Distt.-Jind,  
Haryana – 126 112  
Teacher,  
Presently posted as  
EDMC Primary School,  
Mandoli Extn-II,  
New Delhi – 91, Group 'B'
6. Neeru  
D/o. – Rajender Kumar  
Aged about – 39 years,  
R/o. MCF-27/12,  
Sanjay Colony, Sector-22,  
Faridabad, Haryana – 121 005  
Presently posted as  
EDMC Primary School,  
Lalita Park, Laxmi Nagar,  
New Delhi – 92, Group 'B'

...Applicants

(By Advocate : Mr. Ranjit Sharma)

Versus

1. South Delhi Municipal Corporation  
Through the Commissioner,  
Civic Centre, JLN Marg, New Delhi – 2.
2. North Delhi Municipal Corporation  
Through the Commissioner,  
Civic Centre JLN Marg, New Delhi-2.
3. East Delhi Municipal Corporation  
Through the Commissioner,  
Udyog Sadan, Patparganj Industrial Area,  
New Delhi – 92.

...Respondents

(By Advocate : Mr. R. V. Sinha)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

The Delhi Subordinate Services Selection Board (DSSSB) conducted selection for the Post of Primary Teacher, with Code 16/2017 and 1/2018, for various municipal corporations in Delhi. The applicants were selected and appointed to the post of Primary Teachers through order dated 07.09.2019. They were allotted to East Delhi Municipal Corporation. Their grievance is that they ought to have been allotted to SDMC and North DMC, and their posting to East Delhi Municipal Corporation is contrary to law, and the stipulated policy.

2. We heard Shri Ranjit Sharma, learned counsel for the applicants and Shri R. V. Sinha and Ms. Manisha Tyagi, learned

counsel for the respondents.

3. The applicants were fortunate enough to get selected and appointed as Teachers for the Municipal Corporations of Delhi.

There exists a policy, as regards posting to various municipal corporations. Much depends on the choice of candidates on the one

hand and their merit on the other hand. Other parameters also need to be taken note of.

5. Through office order dated 07.09.2019, all the selected candidates were informed that they have to join the duty by 30.11.2019. The task of posting and taking other ministerial steps is entrusted to South Delhi Municipal Corporation. The applicants did not have any grievance at the time of their posting. It is only thereafter that they formed into union or started making representations in groups. Such an approach is totally inappropriate. In case any individual felt that the posting was contrary to any particular provision of the policy that was required to be pointed out before they joined duty, but that was not done. Added to that, posting is the matter of convenience in various corporations.

6. We do not find any merit in the OA. It is accordingly dismissed. There shall be no order as to costs.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/sd